

**MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION**

New Delhi, the 12th March, 2020

S.O. 1049(E). -Consequent on the completion of the term of Office of Justice (Retd.)

Shri S.J. Mukhopadhyaya, as Chairperson, National Company Law Appellate Tribunal (NCLAT) on 14.03.2020, Central Government hereby appoints, Justice (Retd) Shri Bansi Lal Bhat, Member (Judicial), NCLAT, as officiating Chairperson in terms of Rule 10(1) of the Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2020 for a period of three months with effect from 15.03.2020 or until a regular Chairperson is appointed or until further orders, whichever is earliest.

[F. No. A-12023/4/2019-Ad.-IV]

GYANESHWAR KUMAR SINGH, Jt. Secy.

NOTICE

To avoid the rush in the Tribunal due to the present situation, it is notified that all Company Appeals Competition Appeals, Contempt Petitions and Review Applications, which are likely to be listed between 17.03.2020 to 31.03.2020 will be taken up after 17.04.2020. Urgent fresh matters and pending Company Appeals, Competition Appeals, Review Applications, Contempt Petitions and Insolvency matters be mentioned before Hon'ble acting Chairperson. The Insolvency matters fixed between 17.03.2020 to 31.03.2020 may be taken up but the Bench will rise at 01:00 PM on each day during the said period. Filing will be accepted up to 01:00 PM and the office will be closed at 02:00 PM.

NATIONAL COMPANY LAW APPELLATE TRIBUNAL**2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI****DAILY CAUSE LIST DATED 16.03.2020 (MONDAY)****COURT - II****10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1107 of 2019	Gourav Kishor Shinde. Vs. Uday Yashwant Nayak & Ors.	Bina Gupta	Udita Singh-R1 Sowmya Saikumar-R2

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
2.	Comp. App. (AT) (Ins)No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	Raghav Shankar

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 297 of 2020	Edgewood Networks Pvt. Ltd. Vs. Houston Technologies Ltd.	Sameer Kumar	
-----------	---------------------------------------	---	--------------	--

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1
5.	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt. Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	Amit Bhatnagar-R1 Gaurav Srivastava-R2
6.	Comp. App. (AT) (Ins) No. 1301 of 2019	Narayan Shenvi Prabhu Vs. Easun MR Tap Changers Pvt. Ltd. & Anr.	Rajendra Kumar Panigrahi	Aditya Verma
7.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
8.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt. Ltd. Vs. GRG Estates Pvt. Ltd.	Ayushmaan Bhutani	
9.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	
10.	Comp. App. (AT) (Ins) No. 1395 of 2019	George Vinci Thomas Vs. Capedge Consulting Pvt. Ltd. & Ors.	Dileep Poolakkot	Rajiv S Roy-R1

11.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
12.	Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta

Note: The Court will not sit after 01:00 PM

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**